

- (b) if so, the number of people in the blacklist as of now;
- (c) whether Government has a record of activities of the blacklisted NRIs since the list was prepared;
- (d) whether some of them indulged in anti-national activities since then; and
- (e) if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) The review of names of persons in the Black List (BL) is a continuous process. The last review of the names of Sikh NRIs included in the Black List was undertaken during the current year when it was decided to retain 28 names in the Black List. While reviewing the names of those included in the Black List, the record of their activities is kept in view and names of only those who are not involved in anti-national activities are deleted from the Black List.

**Terrorist training camps reactivated  
by ISI in POK**

1029. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that ISI of Pakistan has reactivated terrorist training camps in Pakistan Occupied Kashmir (POK);
- (b) if so, the details thereof; and
- (c) the action/steps taken by Government to stop such cross border infiltration in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):  
(a) Yes, Sir.

(b) A number of training camps and launching pads are reportedly active in PoK/Pakistan. As per assessment, there are around 2500 terrorists present in PoK/ Pak.

(c) The Govt. in tandem with the State Government have adopted a multipronged approach to contain cross border infiltration in Jammu & Kashmir, which includes, inter-alia, strengthening of

border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Govt. and in the Central Government.

**Motivating youth to join Civil Defence Corps**

1030. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministries of Defence and Youth Affairs have been approached to seek cooperation for motivating the members of various youth organizations such as National Cadet Corps (NCC), Nehru Yuva Kendra Sangathan (NYKS) and National Service Scheme (NSS) etc. to join the Civil Defence Corps as volunteers;

(b) if so, the response thereto; and

(c) the final decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The Directorate General of National Cadet Corps (NCC) under Ministry of Defence and Department of Youth Affairs has advised members of NCC, Nehru Yuva Kendra Sangathan (NYKS) and National Service Scheme (NSS) to join Civil Defence organization.

As a part of Centrally Sponsored Scheme for Revamping of Civil Defence set up in the country launched in 2009, a number of exercises, demonstrations and rallies have been conducted at State level by various States to motivate such youth toward joining the Civil Defence and 17846 new members have been enrolled in Civil Defence at State level during last two years.

**Non-existence of Civil Defence set up in multi-hazard prone districts**

1031. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state: